

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**STARRED QUESTION NO-34**  
ANSWERED ON-06/12/2023

**PROMOTION OF NON-POLLUTING FUELS**

34. SHRI SANT BALBIR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has emphasized on the substitution of petrol and development of non-polluting, indigenous methods and alternative fuels (CNG/LNG), to keep the environment clean, if so, the details thereof;
- (b) the steps taken to use CNG, LNG and ethanol for road equipment machinery in the country, specifically for the State of Punjab;
- (c) whether any plan has been prepared to build roadside township, smart city, logistics park, industrial cluster, if so, the details thereof; and
- (d) the details of roads which come under these projects, State-wise?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 34 ANSWERED ON 06.12.2023 ASKED BY SHRI SANT BALBIR SINGH REGARDING PROMOTION OF NON-POLLUTING FUELS**

(a) To facilitate the development of Motor Vehicles running on non-fossil fuels like CNG, Bio-CNG, LNG, EV, Biofuels, etc. the Ministry of Road Transport & Highways has notified mass emission standards in respect of blends of ethanol with gasoline, flex-fuel, Biodiesel, Bio-CNG, Liquefied Natural Gas (LNG), blends of Methanol with gasoline, dual fuel, Hydrogen etc.

Further, the Production Linked Incentive (PLI) scheme for Automobile & Auto Components incentivizes the Auto OEMs (Original Equipment Manufacturers) to accelerate the introduction of Flex Fuel vehicles in India.

(b) The Government vide GSR 1151(E) dated 29<sup>th</sup> November, 2018 had already notified norms for dual fuel use of CNG/Bio-CNG/LNG in Agricultural tractors, power tillers, Combined Harvestors and Construction Equipment Vehicles (CEV).

(c) and (d) Gati Shakti National master Plan provides for the overall framework for the creation of a system for interconnected and multimodal infrastructure projects. Accordingly, concerned Ministries/Departments undertake projects taking into account available and planned infrastructure. Cabinet Committee of Economic Affairs (CCEA), Government of India have approved development of 35 Multi Modal Logistics Parks (MMLPs).to be undertaken by Ministry of Road Transport & Highways. The perspective of development of MMLPs is location-wise and not on road-wise. The list of approved locations is as under:-

<b>Sr. No.</b>	<b>Locations</b>	<b>State</b>
1	Delhi-NCR (Delhi, Gurgaon, Ghaziabad, Faridabad, Noida)	Delhi/Haryana/UP
2	Mumbai (Mumbai, Mumbai Suburbs, JNPT, Mumbai Port, Raigad District)	Maharashtra
3	North Gujarat (Ahmedabad and Vadodara)	Gujarat
4	Hyderabad	Telangana
5	South Gujarat (Surat and Bharuch)	Gujarat
6	South Punjab (Ludhiana, Sangrur, Patiala)	Punjab
7	North Punjab (Amritsar, Jalandhar, Gurudaspur)	Punjab
8	Jaipur	Rajasthan
9	Bangalore	Karnataka
10	Pune	Maharashtra
11	Vijayawada	Andhra Pradesh
12	Chennai	Tamil Nadu
13	Nagpur	Maharashtra
14	Indore	Madhya Pradesh
15	Patna	Bihar
16	Kolkata	West Bengal
17	Ambala	Haryana
18	Valsad	Gujarat
19	Coimbatore	Tamil Nadu
20	Jagatsinghpur	Odisha
21	Nasik	Maharashtra
22	Guwahati	Assam
23	Kota	Rajasthan

24	Panaji	Goa
25	Hisar	Haryana
26	Visakhapatnam	Andhra Pradesh
27	Bhopal	Madhya Pradesh
28	Sundargarh	Odisha
29	Bhatinda	Punjab
30	Solan	Himachal Pradesh
31	Rajkot	Gujarat
32	Raipur	Chhattisgarh
33	Jammu	UT of Jammu
34	Kandla	Gujrat
35	Cochin	Kerala

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